95

for extension of some trains at least upto Scaldah station, and

(b) if so whether Government have any scheme for extending the routes of Barasat Hasnabad trains upto Scaldah Station and by what time the scheme will be given effect to:

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS (SHRI MOHD SHALL QURISHI) (a) and (b) Extension of Barasat Hashabad trains upto Sealdah station is neither desirable as it would affect the movement of triffic on the busy electrified Barasat Scaldah Section, nor operationally feasible due to limited terminal facilities at Scaldah

RAISE IN ROYALTY ON CRUDE OIL

54 MISS SAROJ PURUSHO1 FAM KHAPARDI Will the Minister of PE1 ROI1 UM AND CHEMICALS be pleased to teler to the reply to Started Question No 557 given in the Rajya Sabha on the 28th August 1972 and state

- (a) whether Government have since agreed to the proposal of raising royalty on crude oil produced in the States of Gujarat and Assam and
- (b) if so what would be its impact on the finances of Oil and Natural Gas Com-'mission?

THE MINISTER OF LAW AND JUSTICE AND PITROLEUM AND CHEMICALS (SHRI H R GOKHALE) (a) Yes the new rate of royalty of Rs 15 per tonne is applicable in respect of crude oil produced throughout India

(b) On an expected production of 4.25 million tonnes in 1972.73 the additional impact on the finances of the Oil and Natural Gas Commission will be of the order of Rs. 2.13 crores during the said year.

SHING VALLEY PROJECT IN KIRALA

55 SHRI HAMID ALI SCHAMNAD SHRI S KUMARAN

SHRI K P SUBRAMANIA MENON SHRI SALIL KUMAR GANGULI: (b) it so whether the technical sanction for the project has since been issued by Government?

1HF DEPUIN MINISTER IN THE MINISTRY OF IRRIGATION AND POWER (SHRI BAIJ NATH KUREEL) (1) Yes Sir Recently the revised proposals submitted by the State authorities are for putting up a concrete arch dam as against a masonry gravity dam proposed carlier

(b) The Advisory Committee for Power Projects have recently approved the project on the basis of the recommendations made by the Central Water and Power Commission who have suggested that the question whether the dam should be a masonity gravity or concrete arch one should be decided on the basis of the relative economics of the offers that would be received on tendering Sanction of Planning Commission is awaited

PRICE OF PETROLLUM PRODUCTS IN KERALA

56 SHRI HAMID ALI SCHAMNAD

SHRI 5 KUMARAN

SHRI MONORANJAN ROY.

Will the Minister of PLIROIEUM AND CHLMICALS be pleased to state whether it is a fact that Government of India have permitted the Oil Companies in Kerala to increase the price of their products consumed in the State it so the reasons there for?

THE MINISTER OF LAW AND JUSTICE AND PETROFFUM AND CHEMICATS (SHRI H R GOKHALE). The basic citing scling prices of certain petroleum products sold in Keralt were increased we fall 5 1972 to compensate the oil companies to the losses suffered by them as a result of the imposition of Purchase Tax by the Government of Kerala

ASSISTANCI FROM RAILWAY SAFFTY WORKS
FUND

57 SHRI S KUMARAN Will the Minister of RAILWAYS be pleased to refer to the reply to Unstarted Question No 77 given in the Raiva Sabba on the salvanta of the salvanta sabba on the salvanta salv